Title: Need to set up a heavy industry in Banaskantha Parliamentary Constitutency, Gujarat.

श्री हिरमाई चौधरी (बनासकांठा): सभापित महोदय, मेरे संसदीय क्षेत्र बनासकाठा में कोई बड़ा उद्योग नहीं है और यहां के लोगों को जीविका के लिए दूसरे स्थानों पर जाना पड़ता है। अतः एक कोई बड़ा आधारभूत उद्योग इस संसदीय क्षेत्र में तत्काल लगाये जाने की प्रक्रिया शुरू की जाये एवं इस क्षेत्र में डेयरी के माध्यम से बहुत से लोग अपनी जीविका चला रहे हैं। इन पेशों में लगे लोगों को कोई भी सहायता सरकार से नहीं मिल रही है।

मैं सदन के माध्यम से अनुरोध करना चाहुंगा कि इस समस्या का समाधान शीघ्र करवाने का निर्देश दें जिससे बनासकाठा संसदीय क्षेत्र का विकास हो सके।

...(Interruptions)

MR. CHAIRMAN: I will follow the rules.

...(Interruptions)

MR. CHAIRMAN: Please go back to your seats.

...(Interruptions)

MR. CHAIRMAN: You are interrupting the parliamentary work of other hon. Members of the House. You allow him to read his 377. You cannot do like this.

...(Interruptions)

MR. CHAIRMAN: Now, I have to take immediate action.

...(Interruptions)

MR. CHAIRMAN: It is not the procedure. Nothing will go on record.

(Interruptions)*

MR. CHAIRMAN: You are disturbing the proceedings of the House. You are disturbing other Members as well.

...(Interruptions)

MR. CHAIRMAN: Please do not disturb the House. Please do not disturb other Members. It is not the procedure.

...(Interruptions)

MR. CHAIRMAN: You have not given notice. You have not participated in the discussion. Please go back to your seats now.

...(Interruptions)

MR. CHAIRMAN: Are you not going to obey the Chair?

...(Interruptions)

MR. CHAIRMAN: When you are not obeying the Chair, do not talk of discipline here.

...(Interruptions)

*Not Recorded.